

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Law Commission of India, in various reports, had considered various arguments for retention/abolition of death penalty and was of the opinion that capital punishment should be retained in the present state of the country.

(d) There is no such proposal under the consideration of the Government.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

FIPB direction to DIPP to send original investment proposals

931. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Foreign Investment Promotion Board (FIPB) responsible for clearing foreign investment proposal has asked the Department of Industrial Policy and Promotion (DIPP) to send the original investment proposals and not the processed application;

(b) if so, the details thereof;

(c) whether FIPB wants to avoid a situation where it has to review an already cleared proposal and asked the DIPP to follow the regular procedure for investment proposal to prevent a repeat; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): (a) and (b) Proposals for Foreign Direct Investment, relating to Single Brand Retail Trade and Non-Resident Indians, are circulated, in original, by this Department, to all members of the Foreign Investment Promotion Board (FIPB) and the FIPB Secretariat, in the Department of Economic Affairs, Ministry of Finance.

(c) and (d) Do not arise.